

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 12322 – JK (LD) of 2025

DATED:- 24 - 09 - 2025

Sanction is hereby accorded to the appointment of Officer's of Information Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

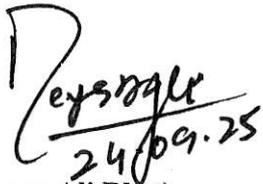
Secretary to Government

No:- LAW-OIC/09/2025

Dated:-24- 09 - 2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Information Department.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


24/09.25
(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 12322 - JK (LD) of 2025 dated 24.09.2025.

| S. No. | Case No. | OIC | Designation, Contact No. |
|--------|--|--------------------------|--|
| 01 | (New Case) OA No. 758/2025 titled Irshad-Dur-Rahman Matoo Vs UT of J&K & Ors | Mr. Ahsan-ul-Haq Chishti | Deputy Director Information (PR) Srinagar 9906578459 |
| 02 | Mohd Ramzan Pissar & Anrs Vs State of J&K & Ors | Mr. Naresh Kumar Bhat | Accounts officer Directorate of Inf. 9419123866 |
| 03 | Appeal CONC/45/2019 State of Jammu and Kashmir Vs Mohd Ramzan | Mr. Naresh Kumar Bhat | Accounts officer Directorate of Inf. 9419123866 |
| 04 | Capital General Agencies 26/1, Trikuta Nagar, Through its Prop. Charan Jyot Singh, Anand Vs UT of J&K & Ors. | Mr. Javid Ahmad Rather | Deputy Director Information (PR) Directorate of Inf. 7051179169 |
| 05 | (New case) Fresh OA 848 2025 titled Harpal Singh Vs UT of J&K & Ors | Mr. Sunil Kumar | Deputy Director Information (Central) Directorate of Inf. 9797582909 |
| 06 | O.A. No. 156/2025 titled Yasir Hussain Vs UT of J&K | Tariq Parveaz Qazi | District Information Officer, Doda 9858448314 |
| 07 | OA No. 848/2025, titled Harpal Singh Vs UT of J&K & Ors | Mr. Sushil Kumar Matoo | Deputy Secretary , Information Department |

Neysar

Jm